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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 1006/2025**

NAYARA ENERGY LIMITED

.....Plaintiff

Through: Mr. Anukrit Gupta, Mr. Dev Singh,
Adv.

versus

SAP INDIA PRIVATE LIMITED & ANR.Defendant

Through: Mr. Susmit Pushkar, Mr. Gaurav Sharma, Ms.
Roshni Srivastava, Mr. Anchit Oswal, Adv. for
D-1.

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. KISHOR KUMAR (DHJS)

ORDER

% **21.04.2026**

Matter is taken up through physical hearing as well as video conferencing.

Matter be placed before Hon'ble Court for further directions on
23.04.2026, date already fixed.

**KISHOR KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

APRIL 21, 2026/SM